

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-246
IB-1587/ND/2019
IA/3141/2020

IN THE MATTER OF:

M/s. JC Enterprises Pvt. Ltd

Vs.

M/s. M.K.S Oil Pvt. Ltd

....Applicant

.....Respondent

SECTION

U/s 9 IBC Code 2016

Order delivered on 24.12.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Ms. Anjali Sharma, Advocate for IRP, Mr. Atul Kr Mittal, Rohit Gour,
advocate

For the Respondent

: Saurabh Kalia, Adv and Kanvi Nagpal, Adv

ORDER

Due to paucity of time, list the matter on **12.02.2021**.

Sd/-

(K.K. VOHRA)
MEMBER (T)

Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)